

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:319  
ANSWERED ON:23.12.2003  
MARINE POLICE FORCE  
SURESH KODIKUNNIL;SURESH RAMRAO JADHAV (PATIL)

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether various coastal States have submitted their Coastal Security Plans for approval of the Union Government;
- (b) if so, the details of the plans approved by the Union Government so far, State-wise;
- (c) the reasons for delay in the approval of Plans of the remaining States ; and
- (d) the time by which the decision on the pending plans of the remaining States is likely to be taken?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI )

(a): Yes Sir.

(b), (c) & (d): Keeping in view the plans submitted by the coastal States, a draft coastal security scheme applicable to all coastal States has been prepared. Since, considerable financial implications are involved, consideration of the individual plans submitted by the coastal States will be possible after approval of the proposed coastal security scheme by the Government.